MINISTRY OF AGRO AND RURAL INDUSTRIES

NOTIFICATION

New Delhi, the 12th May, 2006

S.O. 689(E).—In exercise of the powers conferred by Sub-section (2) of Section 1 of the Khadi and Village Industries Commission (Amendment) Act, 2006 (10 of 2006), the Central Government hereby appoints the 15th May, 2006 as the date on which the provisions of the said Act shall come into force.

A. P. PADHI, Jt. Secy.